

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 125/MP/2024 along with IA No. 21/2024**

Subject : Petition under Sections 79(1)(f) of the Electricity Act, 2003 read with Regulation 17 of the CERC (Terms and Conditions of Tariff), Regulations, 2019 --Interlocutory Application seeking interim order staying the demand raised by the Respondent NTPC vide invoice dated 22.12.2023 and restrain the Respondent from raising invoices on the Petitioner/ Applicant in respect of the Dadri-I Plant for the period from 1.12.2020 onwards.

Petitioner : NDMC

Respondents : NTPC

Date of Hearing : **13.8.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Anil K. Airi, Senior Advocate, NDMC  
Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Kartikeyan Murigan, Advocate, NTPC  
Ms. Sanjeevani Mishra, Advocate, NTPC

**Record of Proceedings**

During the hearing, the learned counsel for the Respondent submitted that in terms of APTEL's direction in an order dated 9.7.2024, the Respondent has filed its reply in the matter after serving a copy on the Respondent. However, the learned Senior counsel for the Petitioner while stating that it has not been served a copy of the reply, requested that the Respondent be directed to give a copy of the same.

2. In response, the learned counsel for the Respondent, while clarifying that the reply was filed through the e-filing portal of the Commission, undertook to hand over a copy of the reply in the course of the day. To this, the learned Senior counsel sought time to file its rejoinder to the reply filed by the Respondent.

3. Accordingly, the Commission adjourned the hearing after permitting the Petitioner to file its rejoinder on or before **13.9.2024 and** after serving a copy to the Respondent.

4. The Petition, along with IA, will be listed for hearing on **24.9.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

